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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 145/397-398/NCLT/AHM/2016 (New)
CP No. 60/397-398/CLB/MB/2015 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company: Ramesh Chand Jain
V/s.
Chand Prabhu Homes Pvt Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1. HARSHVARDHAN TOPRE
i/b SURANGE AND CO.

ADV.

Petitioner

(Signature)

2. PAVAN S GODIAWALA

ADVOCATE

RESPONDENT
NO. 1-3.

(Signature)

3. ASHISH C. DOSHI

RES

Res.

(Signature)

ORDER

Learned Advocate Mr. Harshvardhan Topre i/b Surange & Co. present for Petitioner.
Learned PCS Mr. Ashish Doshi present for Respondents No. 1 to 6 and 32 to 37.
Learned Advocate Mr. Pavan Godiawala present for Respondents No. 1 to 3.

At request of both sides.

List the matter on 06.12.2017.

(Signature) 13.10.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of October, 2017.